

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

RAJYA SABHA
UNSTARRED QUESTION NO. 1362
TO BE ANSWERED ON 12TH FEBRUARY, 2021

BENEFICIARIES OF PDS AND PMGKAY

1362 SHRI DEREK O' BRIEN:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the number of eligible citizens, including inter-state migrants, who utilised PDS in 2019- 2020, State-wise; and
- (b) the total number of beneficiaries of Pradhan Mantri Garib Kalyan Anna Yojana (PMGKAY) in 2019-2020, State-wise?

A N S W E R
MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS, FOOD &
PUBLIC DISTRIBUTION
(SHRI DANVE RAOSAHEB DADARAO)

(a): Under the National Food Security Act, 2013 (NFSA), this Department is continuously allocating foodgrains to States/UTs for distribution through Targeted Public Distribution System (TPDS) covering around 80 Crore NFSA population in the country on a monthly basis in every year, including the migratory NFSA population, if any.

Further, as per details available, a statement showing State/UT-wise utilization of foodgrains (offtake) by States/UTs for distribution to TPDS beneficiaries during the year 2019-2020 is at **Annexure-I** while the State/UT wise number of persons/families covered under NFSA is at **Annexure-II**.

(b): The Pradhan Mantri Garib Kalyan Anna Yojana (PM-GKAY) scheme was not existing in the year 2019-2020.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE UNSTARRED QUESTION NO.1362 FOR ANSWER ON 12.02.2021 IN THE RAJYA SABHA.

THE STATE/UT WISE UTILISATION (OFF-TAKE) OF FOODGRAINS BY THE STATES/UTs FOR DISTRIBUTION TO NFSA BENEFICIARIES DURING THE YEAR 2019-2020:

(fig. in thousand tons)

| Sl. | States/UTs | Utilisation/Offtake of foodgrains (Rice & Wheat) for distribution to NFSA (AAY & PHH) beneficiaries during 2019-2020 |
|-----|-------------------|--|
| 1 | Andhra Pradesh | 1,849.776 |
| 2 | Arunachal Pradesh | 57.772 |
| 3 | Assam | 1,632.792 |
| 4 | Bihar | 5,404.327 |
| 5 | Chhattisgarh | 1,374.945 |
| 6 | Delhi | 436.490 |
| 7 | Goa | 34.398 |
| 8 | Gujarat | 1,924.614 |
| 9 | Haryana | 598.623 |
| 10 | Himachal Pradesh | 203.967 |
| 11 | Jammu & Kashmir | 487.840 |
| 12 | Jharkhand | 1,678.827 |
| 13 | Karnataka | 2,631.142 |
| 14 | Kerala | 927.971 |
| 15 | Ladakh | - |
| 16 | Madhya Pradesh | 3,394.007 |
| 17 | Maharashtra | 4,029.097 |
| 18 | Manipur | 155.855 |
| 19 | Meghalaya | 140.624 |
| 20 | Mizoram | 47.517 |
| 21 | Nagaland | 89.774 |
| 22 | Odisha | 2,047.239 |
| 23 | Punjab | 615.081 |
| 24 | Rajasthan | 2,843.387 |
| 25 | Sikkim | 26.248 |
| 26 | Tamil Nadu | 2,669.677 |
| 27 | Telangana | 1,342.013 |
| 28 | Tripura | 157.748 |
| 29 | Uttarakhand | 402.937 |
| 30 | Uttar Pradesh | 8,959.395 |
| 31 | West Bengal | 3,919.479 |
| 32 | A & N Island | 1.700 |
| 33 | Chandigarh (DBT) | - |
| 34 | D&N Haveli | 11.017 |
| 35 | Daman & Diu | 4.287 |
| 36 | Lakshadweep | 1.429 |
| 37 | Puducherry (DBT) | - |
| | Total | 50,101.998 |

**ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE UNSTARRED QUESTION
NO.1362 FOR ANSWER ON 12.02.2021 IN THE RAJYA SABHA.**

**THE STATE/UT WISE NUMBER OF PERSONS/FAMILIES COVERED
UNDER NFSA 2013**

(fig. in Lakhs)

| Sl. No. | States/ UTs | Accepted No. of persons under NFSA | No. of persons identified under NFSA | |
|---------|-------------------|------------------------------------|--------------------------------------|-----------------------|
| | | | Total persons | % of accepted persons |
| 1 | Andhra Pradesh | 268.23 | 268.22 | 100.00% |
| 2 | Arunachal Pradesh | 8.71 | 8.21 | 94.27% |
| 3 | Assam | 251.90 | 250.31 | 99.37% |
| 4 | Bihar | 871.16 | 871.16 | 100.00% |
| 5 | Chh attisgarh | 200.77 | 200.77 | 100.00% |
| 6 | Delhi | 72.78 | 72.73 | 99.94% |
| 7 | Goa | 5.32 | 5.32 | 100.03% |
| 8 | Gujarat | 382.84 | 341.71 | 89.26% |
| 9 | Haryana | 126.49 | 126.49 | 100.00% |
| 10 | Himachal Pradesh | 36.82 | 28.64 | 77.80% |
| 11 | Jharkhand | 264.25 | 263.70 | 99.79% |
| 12 | Karnataka | 401.93 | 401.93 | 100.00% |
| 13 | Kerala | 154.8 | 154.80 | 100.00% |
| 14 | Madhya Pradesh | 546.42 | 470.46 | 86.10% |
| 15 | Maharashtra | 700.17 | 700.17 | 100.00% |
| 16 | Manipur | 25.06 | 24.67 | 98.44% |
| 17 | Meghalaya | 21.46 | 21.46 | 100.00% |
| 18 | Mizoram | 7.06 | 6.68 | 94.65% |
| 19 | Nagaland | 14.79 | 14.05 | 94.98% |
| 20 | Odisha | 326.21 | 324.33 | 99.42% |
| 21 | Punjab | 141.45 | 141.51 | 100.04% |
| 22 | Rajasthan | 446.62 | 440.01 | 98.52% |
| 23 | Sikkim | 4.06 | 3.79 | 93.30% |
| 24 | Tamil Nadu | 364.7 | 364.69 | 100.00% |
| 25 | Telangana | 191.70 | 191.62 | 99.96% |
| 26 | Tripura | 25.02 | 24.83 | 99.24% |
| 27 | Uttar Pradesh | 1520.61 | 1464.28 | 96.30% |
| 28 | Uttarakhand | 61.94 | 61.94 | 100.00% |
| 29 | West Bengal | 601.84 | 601.84 | 100.00% |
| 30 | A&N | 0.63 | 0.61 | 96.61% |
| 31 | DNH&DD | 3.56 | 2.86 | 80.45% |
| 32 | Lakshadweep | 0.22 | 0.22 | 100.06% |
| 33 | Chandigarh | 4.96 | 2.79 | 56.34% |
| 34 | Puducherry | 6.34 | 6.30 | 99.43% |
| 35 | J&K | 72.69 | 72.41 | 99.61% |
| 36 | Ladakh | 1.4391 | 1.44 | 99.99% |
| | Total | 8134.94 | 7936.98 | 97.57% |

Tripura: The actual number of beneficiaries identified (as per last allocation) by the State Government is 24.828 Lakh (99.24% of the intended coverage) whereas the maximum permissible limit for Tripura is 25.018 Lakh persons. Thus, there is a gap of 0.190 Lakh beneficiaries in the actual identification and intended/permissible maximum limit. However, allocation of foodgrains to Tripura was allowed for all the 25.018 lakh persons (i.e. Ceiling of beneficiaries for Tripura).

Uttar Pradesh: The actual number of beneficiaries identified by the State Government is 1464.282 Lakh (96.30% of the intended coverage) whereas the intended coverage for Uttar Pradesh is 1520.586 Lakh persons. Thus, there is a gap of 56.327 Lakh beneficiaries in the actual identification and intended/permissible maximum limit. However, allocation of foodgrains to Uttar Pradesh was allowed for all the 1520.586 Lakh persons (i.e. Ceiling of beneficiaries for UP).
